84

high-powered Central Organisation to plan and implement policies regarding appropriate technology; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI Z. R. ANSARI): (a) No specific proposal has yet been proposed.

(b) Does not arise.

#### Management of Joint Sector Companies

1657. SHRI SITARAM KESRI: Will the Minister of INDUSTRIAL DEVE-LOPMENT AND SCIENCE TECHNOLOGY be pleased to state:

- (a) whether Government have effected some changes in the management of joint sector in regard to appointment of Chairman and Directors of joint sector companies; and
  - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVE-LOPMENT (SHRI PRANAB MU-KHERJEE): (a) and (b) Government have clarified in its decisions on Industrial Policy contained in Press Note dated the 2nd February, 1973 (copies of which were laid on the Table of the House in reply to the Rajya Sabha Unstarred Question No. 176 answered on 22nd February, 1973) that in all Joint Sector units, the Government will ensure for it-self an effective role in guiding policies, management and operations; the actual pattern and mode being decided as appropriate in each case.

### Promotion quota for Producers at **Television Stations**

1658. SHRI HARSH DEO MALA-VIYA: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state:

(a) whether the question of fixation of a promotion quote for the

posts of Producers at Television Stations as demanded by Staff Artists' Union has been considered by Government;

- (b) if so, the details of the decision taken; and
- (c) if the answer to part (a) above be in the negative, what further time is likely to be taken in taking a final decision in this respect?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA): (a) to (c) The entire organisational set up of Television, including its staffing pattern, is still under review of Government and as such it is not possible to indicate the details and time likely to be taken.

# Influence of Foreign Money

1659. SHRI LAL K. ADVANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) has Government's attention been drawn to the direct and indirect influnce of foreign money on Elections, Press, Propagandas and Public life;
- (b) if so, the details thereof and modus operandi that is employed;
- (c) measures taken so far in this regard and their effect; and
- (d) by when the evil is proposed to be eradicated?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME **AFFAIRS** (SHRI F. H. MOHSIN): (a) Yes, Sir.

(b) to (d) Attention is invited to the statement made by the Minister in the Ministry of Home Affairs in the House on 14th May, 1969. As was mentioned therein special cells have been created in the Intelligence Bureau and in the Directorate Enforcement in the Ministry of Finance for undertaking a closer scrutiny

86

of remittances, conversion, etc. foreign currency to discourage clanforeig 1 financial assistance. destine As regards other forms of indirecet assistance it was mentioned by the Home Minister that efforts are being made to enforc · rigorously the existing provisions of law to curb malpractices. With a view to forge specific legal sanct ons, legislative proposals to regulate acceptance and utilisation of foreign contribution or hospitality by certain persons or associations and matters connected therewith or incidental thereto have also been finalised and a Bill in this regard will be introduced shortly in the Parliament.

Writte: Answers

### Foreign Shares in I.T.I. Ltd. Bangalore

1660. SHRI N. R. CHOUDHURY: Will the Minister of COMMUNICA-TIONS be pleased to refer to the reply to Unstarred Questions No. 176 given in the Rajya Sabha on the 26th July, 197. regarding foreign shares in I.T.I. Ltd., Bangalore and state:

- (a) whether the question of taking over of the foreign owned shares has since been considered by Government; and
- (b) if so, he amount of compensation required to be paid by Government to those foreign companies and the time-limit prescribed for taking over the foreign owned shares in the Indian Telephone Industries 1.td., Bangalore?

THE MINISTER OF COMMUNICATIONS AND TOURISM AND CIVIL AVIATION 'SHRI RAJ BAHADUR):
(a) and b) The matter is still under Government's consideration.

1661. [Trinsferred to the 19th December, 1973.]

# पाकिस्तानी राष्ट्रिक

1662. श्री लाल ब्राडवाणी :
श्री ना० कृ० शेजवलकर :
श्री प्रेम मनोहर :
श्री जगदीश प्रसाद माथर :

क्या गृह मंत्री यह बताने की क्रुग करेंगे कि:

- (क) 1971 में कितने पाकिस्तानी राष्ट्रिकों ने भारत में प्रवेश किया ग्रीर उन में से कितने पाकिस्तान वापस नहीं जाना चाहते ग्रीर इस समय भारत के प्रत्ये क जिलेमें ऐसे कितने-कितने व्यक्ति रह रहे हैं ग्रीर
- (ख) क्या इन व्यक्तियों ने भारतीय नागरिकता ग्रहण कर ली है ग्रौर यदि हां, तो इस सम्बन्ध में क्या कार्यवाही की गई है?

#### †[Pakistani Nationals

1662. SHRI LAL K. ADVANI:
SHRI N. K. SHEJWALKAR:
SHRI PREM MANOHAR:
SHRI JAGDISH PRASAD
MATHUR:

Will the Minitser of HOME AF-FAIRS be pleased to state:

- (a) the number of Pakistani nationals who crossed into India in 1971 and who are not willing to go back to Pakistan and the number of such persons living in India at present districtwise; and
- (b) whether these persons have sought the Indian citizenship, if so, the action taken thereon?]

गृह मंत्रालय में उपमंत्री (श्री एफ॰एच॰ मोहसिन): (क) ग्रीर (ख) उपलब्ध सूचना का विवरण संलग्न है। [बेखिये परिशिष्ट 86, ग्रनुपत्र संख्या 100] शेप राज्यो के सम्बन्ध में सूचना एकतित की जा रही है ग्रीर सदन के पटल पर रख दी जाएगी।

<sup>+[ ]</sup> English translation.